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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 175/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

Name of the Company:

Entegra Ltd.

V/s.

Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act:

Sections 241 and 242 of the Companies Act,

<u>2013</u>

<u>S.</u>	NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE	
1.	AYTARSINGH PANES	AR Adrocate	Resp No5	Reck	
2.	Mr. Umesh Ved	Company Secretary	Fetitioners	Ometa H.)-eol
3	Ms. Amita Joshi	Advocate	Petitioners	Munit	
Ų,	NAWIN PAHWA	SR. ADV	Resp. No. 1		
5	Ritu SHAH Hurren Torredi.	ADV Adv	Resp No-2	Hered	

<u>ORDER</u>

Learned PCS Mr. Umesh Ved with Learned Advocate Ms. Amrita Joshi present for Petitioner. Learned Advocate Mr. Avtarsingh Panesar present for Respondent no. 5. Learned Advocate Mr. Hiren Trivedi present for Respondent. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent no. 1.

Learned Advocate Mr. Avtarsingh Panesar filed Vakalatnama for Respondent no. 5.

Respondents furnished the address of Respondents no. 10 to 12 to the petitioner today.

Petitioner shall serve notice to Respondents no. 10 to 12 and shall file proof of service.

Respondent Counsel represented that Company appeal (AT) 237/2017 is listed on 07.11.2017 for hearing.

List the matter on 07.12.2017.

RIKKI RAVEENDRA RARII

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 06th day of November, 2017.